

2.5.2014

O.A.No. 509/2012

Hon'ble Sri Navneet Kumar, Member (J)

App: Sri Raj Kumar for Sri S.K. Upadhyaya prays for an adjournment  
 List this case on 23.5.2014.

Upadhyaya  
 Member (J)

OR  
Pleading  
complete

HLS/-

23-5-14

LAWYERS ABSTAINED FROM JUDG.  
 WORK LIST ON 23.5.14  
6.0.0.

BM  
22/5/14

ORO.A. No. 509/12

O.A. No. 509/12

Amendment  
 application has  
 been filed by  
 applicant counsel.

BM  
23/5/14

28.05.2014

O.A. No. 509/12

Hon'ble Shri Navneet Kumar, Member (J)

OR  
Counsel  
Case of  
Dated 23-5-14  
Prashansha  
29-5-14

Ms. Prashansha Singh holding brief for Shri S. K. Upadhyaya, learned counsel appearing on behalf of the applicant submitted at bar that after filing of the O.A. the respondents have taken a decision on the applicant's representation and rejected the claim of the applicant for grant of compassionate appointment by means of an order dated 15.3.2014. As such, it is submitted that the liberty may be granted to the applicant to challenge the same by means of afresh O.A. Shri D. B. Singh, holding brief for Shri R. Mishra, is present on behalf of the respondents is present and has no objection to this effect.

Under such a circumstances, O.A. is dismissed as not pressed with liberty to file afresh. subject to limitation. No order as to costs.

Upadhyaya  
 Member (J)

vidya